

DIVISION BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/513(KB)2018  
IA(I.B.C)/853(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	UCO BANK VS BRG IRON AND STEEL COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance(via video conference/physically)**

Mr. Rishav Banerjee, Adv. ] For Applicant  
Mr. Avik Chaudhuri, Adv.  
Mr. S. Mandal, Adv.  
Ms. Shruti Majumder, Adv.

**ORDER**

1. Ld. Counsel for the applicant in IA(IBC)/853(KB)2024 present.
2. IA(IBC)/853(KB)2024
  - a. This IA has been filed by the liquidator for taking on record the Progress Report which is at Page no.10 onwards. This IA is accompanied by an affidavit of liquidator which is at Page no.126 to 129. The Progress Report is taken on record and this IA is accordingly allowed and disposed of.
3. Post this matter on **22.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**